

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1317

ANSWERED ON:05.03.2013

MODERNISATION OF POLICE FORCES

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**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the Union Government provides funds to various States under the scheme of Modernisation of State Police Forces to boost internal security and combat terrorism and naxalism;

(b) if so, the details thereof and the total funds granted, allocated and utilized including for housing facilities for police personnel, separately during each of the last three years and the current year, State-wise;

(c) whether the State Governments have utilised all the funds received during the said period;

(d) if so, the details thereof and if not, the reasons therefor, State-wise;

(e) whether the Union Government has received requests from the States to sanction additional funds for modernization of police forces;

(f) if so, the details thereof and the reaction of the Union Government thereto along with the time by which the additional funds are likely to be granted, State-wise; and

(g) the steps taken by the Union Government to ensure proper utilization of these funds along with the other measures taken for modernisation of police forces?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RACHANDRAN)

(a) to (d) The Ministry of Home Affairs is implementing a Scheme for Modernisation of State Police Forces (MPF Scheme) towards supplementing the efforts of the State Governments in modernizing their police forces, especially for meeting the emerging challenges to internal security in the form of terrorism, naxalism, etc. Under the Scheme, grants have been released to the State Governments in previous financial years, inter-alia, for construction of police stations, outposts, barracks, police lines, residential quarters for lower and upper subordinate police personnel, procurement of vehicles, communication equipment, security/ surveillance equipment, modern weaponry, creating training infrastructure facilities, etc. The details of funds released to State Governments under the MPF Scheme, including for housing facilities for police personnel, during the last three years 2009-10, 2010-11, 2011-12 and the utilization reported by the State Governments for the years 2009-10 and 2010-11 is given in the Statement at Annexure-I. The Utilization Certificates for funds released in the year 2011-12 shall become due on 1.4.2013.

The details of funds released to State Governments under MPF Scheme in the current financial year 2012-13 are given in the Statement at Annexure-I. In the current financial year 2012-13, funds have been released to States under the Scheme under Non-Plan budget for acquiring vehicles, weapons, equipment, training equipment, forensic equipment, etc. The infrastructure, i.e. construction / upgradation of police stations/outposts, police lines, police housing, forensic science laboratories and training infrastructure - construction of buildings etc have been approved for funding under Plan from the financial year 2012-13. However, no budgetary provision are available under Plan budget for the MPF Scheme in the year 2012-13 for release of grants to States.

(e) & (f) Requests for providing additional funds under the MPF Scheme were received from State Governments from time to time. During the years 2009-10, 2010-11 and 2011-12, requests were received from the State Governments of Andhra Pradesh, Haryana, Jammu & Kashmir, Manipur, Mizoram, Meghalaya and Punjab for provision of additional funds under the MPF Scheme, over and above the normal allocation, for meeting the needs of State police forces. Based on the availability of funds and on assessment of the needs, additional funds have been released to the State Governments out of the Contingency Reserve Fund of MPF Scheme during the years 2009-10, 2010-11 and 2011-12, details of which are given in the Statement at Annexure-II.

(g) In order to monitor timely and appropriate use of funds sanctioned and released under the MPF Scheme, the Ministry of Home Affairs has introduced a system of quarterly concurrent audit of the Scheme since last quarter of 2008-09.